

and Small Industries for the Fifth Five Year Plan is yet to be finalised, it is not possible to indicate at this stage the State-wise amounts that may be allocated for the development of Small Scale Industries during Fifth Five Year Plan.

Functioning of Local Complaint Unit (198)

4049. KUMARI KAMLA KUMARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the local complaint unit (198) of telephone takes no action when a complaint is registered with it and when enquiry is made about the action taken on complaint, a very rough reply is received from it, and

(b) if so, the action taken against the employees working there?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Action is taken on all the complaints registered with 198. Action taken is also intimated when enquiries are made in that connections.

(b) Departmental action is taken against the concerned officials as soon as a case of discourteous behaviour against any particular operator is reported.

80 per cent Delhi P.C.Os Defective.

4050. KUMARI KAMLA KUMARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that 80 per cent of Public Call Offices installed in Delhi do not function properly;

(b) the total number of Public Call Offices in Delhi; and

(c) the number of days in a month for which each Public Call Office works without any defect?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) Public call offices installed in Delhi are checked daily to see that these are in good working order. In case any P.C.O. is found faulty, it is attended to immediately. The incidence of occurrence of faults is 60 per 100 P.C.Os per month on an average;

(b) Total number of P.C.Os in Delhi as on 1.1.1973 was 1696.

(c) Almost all the P.C.Os work throughout the month. Because of the constant check of the P.C.Os, faults generally do not persist.

News Unit for Ranchi A.I.R.

4051. KUMARI KAMLA KUMARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to start News Unit for Ranchi Station of All India Radio;

(b) if not, the reasons therefor; and

(c) if so, the time by which the News Unit will be started?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) to (c). Government have under consideration a proposal to set up a News Unit at Ranchi. As this proposal has to be examined in consultation with various concerned authorities/Ministries, it is not possible at the present stage to give a precise indication as to when this Unit will be set up.

Alleged Misuse of Funds Relating to P.T.I. Building Project

4052. SHRI SHASHI BHUSHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 4056 on the 30th August.

1972 re. inquiry into allegations of misuse of funds for P.T.I. Building and state:

(a) the outcome of the investigation into the complaints made by Inspecting Officers under the Companies Act; and

(b) the action taken or being taken against the persons found guilty?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) The allegation against the General Manager of the Press Trust of India and the contractors and architects, engaged by the news agency for the construction of its building on Parliament Street, have not been established after an enquiry by Department of Company Affairs.

(b) Does not arise.

देश में कल्ल की घटनाएं

4053. श्री ईश्वर चौधरी :

श्री उपोत्तिर्भव बसु :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि देश में 30 जून, 1972 से अब तक कल्ल की राज्यवार कुल कितनी घटनाएँ हुई हैं ?

गृह मंत्रालय में उपबन्धी (श्री एफ० एच० मोहम्मिन) : विभिन्न राज्य सरकारों/सब राज्य क्षेत्रों में प्राप्त 31-12-1972 को समाप्त होने वाली तिमाही तक उपलब्ध सूचना का विवरण सभा पटल पर रख दिया गया है। [मंत्रालय में रखा गया। देखिए संख्या एल० टी०-4547/73] 31-12-1972 के बाद की सूचना अभी तक उपलब्ध नहीं है।

Select list for selection grade

4054. SHRI ISHWAR CHAUDHRY: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No 5737 on the 10th May, 1972 regarding Select List for appointment as Deputy Secretaries CSS and state:

(a) whether the drawing up of the Select List for the Selection Grade is to be taken at least once a year and whether strength on 1st July each year is taken as the basis for determining the number of officers to be included in the select list;

(b) whether the time lag between the review date (1st July) and date of publication of select lists has been more than 8 to 10 months in recent years and whether Government still consider that there has been no avoidable delays,

(c) whether Government propose to fix specific target dates for bringing out such lists within 3 or 4 months from the review date; and

(d) the steps taken to bring out the 1972 select list without further delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) According to the Central Secretariat Service (Promotion to Grade I and Selection Grade) Regulations, 1964, a fresh Select List for the Selection Grade of the C.S.S. is to be prepared every year if on the 1st July of the year the number of officers already included in the Select List of that Grade is below the strength fixed for the fresh Select List.

(b) and (c) The Select Lists for promotion to the Selection Grade for